

Seventeenth Loksabha

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Title: Introduction of the Food Safety and Standards (Amendment) Bill, 2019*

(Amendment of Section 50, etc.).

SHRI PARVESH SAHIB SINGH VERMA (WEST DELHI): Sir, I beg to move for leave to introduce a Bill further to amend the Food Safety and Standards Act, 2006.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Food Safety and Standards Act, 2006.”

The motion was adopted.

SHRI PARVESH SAHIB SINGH VERMA: Sir, I introduce the Bill.